CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

C.P. No. 719/2017 in
O.A. No. 4043/2014

New Delhi, this the 18th day of December, 2017

HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Pratap Singh (Aged about 55 years)
S/o Shri Ram Charan Lal Sharma
Working as Fitter under Executive Engineer (Civil)
Civil Construction Wing (CCW),
Doordarshan Bhawan, Phase-I,
Mandi House, New Delhi-01.
R/o H.No.162, Village: Malikpur,
Kingsway Camp, Delhi-09.   .. Petitioner

(By Advocate: Shri A.K. Bhakt)

Versus

1.   Shri N.K. Sinha
       Secretary,
       Ministry of Information and Broadcasting,
       6th Floor, Shastri Bhawan, New Delhi.

2.   Shri F. Shaharyar
       Director General,
       Prasar Bharti Broadcasting Corporation of India,
       All India Radio,
       Akashwani Bhawan,
       Sansad Marg, New Delhi.

3.   Shri Jagdish Bhagat
       Chief Engineer,
       Civil Construction Wing,
       6th Floor, Soochna Bhawan,
       New Delhi.   .. Respondents

(By Advocate: Shri Vikrant Yadav)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard both the sides.

2.   O.A. No.4043/2014 filed by the applicant was disposed of on 30.11.2016 by this Tribunal as under:

> "17. In the light of the aforesaid reasons, the OA is hereby accepted. The respondents are directed to regularise the services of the applicant from the date of regularisation of services of his juniors/similar situated persons, in the department. However, the parties are left to bear their own costs."

3.   Alleging non-implementation of the aforesaid order, the applicant preferred the instant CP No.719/2017.

4.   The respondents vide their compliance affidavit filed in the CP submitted that they have complied with the orders of this Tribunal and passed orders on 07.06.2017 regularising the applicant w.e.f. 01.11.1991 and, accordingly, the applicant has also joined duty and has been working.

5.   In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged.

(Nita Chowdhury)	**(V. Ajay Kumar)**
Member (A)	**Member (J)**

/Jyoti /